

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
ORIGINAL APPLICATION NO:208/1996
AND 890/1996
DATED THE 11TH DAY OF DEC, 2001

CORAM:HON'BLE SHRI S.R.ADIGE, VICE CHAIRMAN(A)
HON'BLE SHRI S.L.JAIN, MEMBER(J)

Applicants in OA-208/1996

1. A.K.Sahadev,
Enforcement Officer,
Enforcement Directorate
Mittal Chambers, 2nd Floor,
Nariman Point,
Bombay - 400 021.
2. C.Vijayan,
Enforcement Officer,
Enforcement Directorate,
Mittal Chambers, 2nd Floor,
Nariman Point,
Bombay - 400 021.
3. A.K.Bhutyal,
Enforcement Officer,
Enforcement Directorate,
Mittal Chambers, 2nd Floor,
Nariman Point,
Bombay - 400 021.
4. B.Seshagopalan,
Enforcement Officer,
Enforcement Directorate,
Mittal Chambers, 2nd Floor,
Nariman Point,
Bombay - 400 021.
5. Prakash Joseph,
Enforcement Officer,
Enforcement Directorate,
Janmabhoomi Chambers, 1st Floor,
Walchand Hirachand Marg,
Bombay - 400 001.
6. A.G.Wasnik,
Enforcement Officer,
Enforcement Directorate,
Mittal Chambers, 2nd Floor,
Nariman Point,
Bombay - 400 021.
7. K.C.Babu,
Enforcement Officer,
Enforcement Directorate,
Janmabhoomi Chambers, 1st Floor,
Walchand Hirachand Marg,
Bombay - 400 001.

8. M.K.Appukuttan,
Enforcement Officer,
Enforcement Directorate,
Mittal Chambers, 2nd Floor,
Nariman Point,
Bombay - 400 021.
9. P.S.Thakkar,
Enforcement Officer,
Enforcement Directorate,
Janmabhoomi Chambers, 1st Floor,
Walchand Hirachand Marg,
Bombay - 400 001.

... Applicants.

Applicant in OA No.890/1996

1. B.C.Shah ... Applicant

By Advocate Shri V.S.Masurkar
alongwith Shri S.P.Kulkarni

V/s.

Union of India & Ors.

1. The Secretary,
Ministry of Finance,
Department of Revenue,
Central Secretariat, North Block,
New Delhi.
2. The Director of Enforcement,
Ministry of Finance,
Department of Revenue,
6th floor, Lok Nayak Bhavan,
Khan Market, New Delhi-110 003.
3. Jugal Kishore,
Chief Enforcement Officer(Admn),
Enforcement Directorate,
6th floor, Lok Nayak Bhavan,
Khan Market, New Delhi-110 003.
4. M.G.Attri,
Chief Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
5. Gurbachan Singh,
Chief Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
6. I.M.Bhatia,
Enforcement Officer,
Enforcement Directorate, 6th floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.

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7. R.K.Ajmani,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
Khan Market, New Delhi-110 003.
8. M.S.Gupta,
Enforcement Officer,
Enforcement Directorate, 6th floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
9. J.S.Luther,
Enforcement Officer,
Enforcement Directorate, 6th floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
10. A.K.Narang,
Enforcement Officer,
Enforcement Directorate, 6th floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
11. J.C.Mehta,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
12. K.C.Rustogi,
Enforcement Officer,
Enforcement Directorate,
Agra (On deputation to Ministry),
Junior Analysis,
Tech. Co-ord Sec,
Department of Revenue,
R.No.227/D, North Block, New Delhi
13. K.V.Anantha Krishnan,
Enforcement Officer,
Enforcement Directorate,
9/1, Madras Bank Road,
Bangalore - 560 001.
14. R.N.Madan,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi-110 003.
15. V.P.Gogia,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi-110 003.

16. C.K.Bhai,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
17. A.K.Mathur,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi-110 003.
18. Babul Hazra,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi-110 003.
19. D.P.Verma,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
20. Smt.Mohini Makhinjani,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
21. S.Navraj,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
22. A.C.Bhar,
Chief Enforcement Officer,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003.
23. Surendra Singh,
Superintendent,
Enforcement Directorate, 6th Floor,
Lok Nayak Bhavan,
Khan Market, New Delhi - 110 003. Respondents in OA-
208/1996.
24. S.K.Guin,
Enforcement Officer,
Enforcement Directorate, 6th Floor,
8, Lindsay Street,
Calcutta - 87.

25. K.V.Varghese,
Enforcement Officer,
Enforcement Directorate,
No.9/1, Madras Bank Road,
Bangalore - 560 001.
26. S.K.Gupta,
Enforcement Officer,
Enforcement Directorate,
5, Gree Model Town,
Dada Nagar, Jullundar.
27. P.Ganeshan,
Enforcement Officer,
Enforcement Directorate,
Shastri Bhavan, 26, Haddows Road,
Madras - 6.
28. B.Kistoorchand,
Enforcement Officer,
Enforcement Directorate,
Shastri Bhavan, 26, Haddows Road,
Madras - 6.
29. J.K.George,
Enforcement Officer,
Enforcement Directorate,
2nd Floor, Mittal Chambers,
Nariman Point, Mumbai - 400 021.
30. S.Ramaswamy,
Enforcement Officer,
Enforcement Directorate,
On deputation to CBI,
Deputy Supdt. of Police, CBI,
Shastri Bhavan, Madras - 6.
31. K.Dhandayuthpani,
Enforcement Officer,
Enforcement Directorate,
On deputation as Inspector - CBI,
Shastri Bhavan, Madras - 6.
32. A.K.Bhutyal,
Enforcement Officer,
Enforcement Directorate,
5, Green Model Town,
Dada Nagar, Jullundar.
33. G.S.Chandini,
Enforcement Officer,
Enforcement Directorate,
2nd Floor, Wafa Bhavan,
Mavoor Road, Calicut - 673 001
34. B.Seshagopalan,
Enforcement Officer,
Enforcement Directorate,
Mittal Chambers, Nariman Point,
Mumbai - 400 021.

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35. Prakash Joseph,
Enforcement Officer,
Enforcement Directorate,
Janmabhoomi Chambers,
Walchand Hirachand Marg,
Mumbai - 400 001.
36. K. Mani,
Enforcement Officer,
Enforcement Directorate,
Shastri Bhavan, 26, Haddows Road,
Madras - 6.
37. A.S.Ahluwalia,
Enforcement Officer,
Enforcement Directorate,
6th Floor, Lok Nayak Bhavan,
Khan Market, New Delhi-110 003.
38. K.R.Kamla,
Enforcement Officer,
Enforcement Directorate,
6th Floor, Lok Nayak Bhavan,
Khan Market, New Delhi-110 003.

... Respondents in OA
890/1996

By Advocate Shri Bhosle for Shri M.I.
Sethna for Respondent Nos.1 and 2.
By Advocate Shri G.K.Masand for Respondent
Nos.3,4,13, 16 and 23.

(ORAL)(ORDER)

Per Shri S.R.Adige, Vice Chairman(A)

As both these OAs involve common questions of law and fact, they are being disposed of by this common order.

2. Heard both sides.

3. Applicants' Counsel Shri V.S.Masurkar alongwith Shri S.P.Kulkarni state that the only relief they are pressing in the two OAs before us is that official respondents should dispose of their representation dated 6/2/95 (pages 53 to 57 of OA No.208/96) by a speaking order

4. We see no difficulty in directing the respondents to do so, and accordingly we dispose of both these OA's by directing official respondents to dispose of the aforesaid representation

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dated 6/2/1995 filed by applicant by a detailed speaking and reasoned order in accordance with rules and instructions under intimation to applicant within two months from the date of receipt of copy of this order.

5. Before passing such orders, official respondents will give a representative of the applicants as well as a representative of the private respondents a reasonable opportunity of being heard in person.

6. The two OAs stand disposed of as above. No costs.

7. Let a copy of the order be placed in both the OA case records.

S.L.Jain
(S.L.JAIN)
MEMBER(J)

R.Adige
(S.R.ADIGE)
VICE CHAIRMAN

abp

cl-11/12/95
to Appellant/Respondent(s)
on 7/11/95
by MO